

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:488
ANSWERED ON:24.11.2011
RELEASE OF MPLADS FUNDS
Shantha J.

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether there are some hindrances in releasing Member of Parliament Local Area Development Scheme (MPLADS) funds;
- (b) if so, the details thereof;
- (c) the number of districts for which instalment for 2011-12 has not been released so far; and
- (d) the reasons for the delay and the steps being taken for timely release of funds?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b) No madam. However, to maintain financial discipline under the scheme, the following guidelines having the concurrence of Ministry of Finance, have been made effective from the financial year 2011-12:- The first instalment of Rs.2.5 crore will be released in the beginning of the financial year. In the remaining years, the first instalment will be released in the beginning of the financial year subject to the condition that the second instalment of the previous year was released for the MP concerned and also subject to furnishing of the provisional Utilization Certificate of previous year covering at least 80% of the expenditure of the first instalment of the previous year. The second instalment of the MPLADS funds is released subject to the fulfillment of the following eligibility criteria:-

(i) the unsanctioned balance amount available in the account of the District Authority after taking into account the cost of all the works sanctioned is less than Rs.1 crore;

(ii) the unspent balance of funds of the MP concerned is less than Rs.2.5 crore; and

(iii) Utilization Certificate of the previous financial year and the Audit Certificate for the funds released for MP concerned in the year prior to the previous year have been furnished by District Authority.

(c) Instalments of MPLADS fund for the year 2011-12 are yet to be released to 196 nodal districts of 245 Lok Sabha MPs and to 86 nodal districts of 123 Rajya Sabha MPs.

(d) Non-receipt of the requisite documents from the district authorities in time results in delay in release of MPLAD funds. Therefore, apart from regular reviews of implementation of the scheme in the States, the Ministry reviews and monitors implementation of the scheme twice in a year with Nodal Secretaries of the State/UT Governments. The district authorities are also directed from time to time to speed up implementation of the scheme and expedite the requisite documents.